

**FORM B**  
**PUBLIC ANNOUNCEMENT**  
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)  
Regulations, 2016)  
**FOR THE ATTENTION OF THE STAKEHOLDERS OF RATHI ISPAT LIMITED**

| Sl. No. | PARTICULARS                                                                        | DETAILS                                                                                                                                                                 |
|---------|------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.      | Name of corporate debtor                                                           | Rathi Ispat Limited                                                                                                                                                     |
| 2.      | Date of incorporation of corporate debtor                                          | 03/06/1970                                                                                                                                                              |
| 3.      | Authority under which corporate debtor is incorporated /registered                 | RoC-Delhi                                                                                                                                                               |
| 4.      | Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | L27109DL1970PLC005306                                                                                                                                                   |
| 5.      | Address of the registered office and principal office (if any) of corporate debtor | Reg. Office: C-220, Savitri Nagar Malivya Nagar New Delhi South Delhi 110017<br>Principal Office: A-2, South Side Of GT Road Ispat Nagar Ghaziabad 201009 UP            |
| 6.      | Date of closure of Insolvency Resolution Process                                   | 26/08/2020                                                                                                                                                              |
| 7.      | Liquidation commencement date of corporate debtor                                  | 26/08/2020 (Uploaded on NCLT website on 28/08/2020)                                                                                                                     |
| 8.      | Name and registration number of the insolvency professional acting as liquidator   | Debashis Nanda<br>IBBI/IPA-003/IP-N00040/2017-18/10316                                                                                                                  |
| 9.      | Address and e-mail of the liquidator, as registered with the Board                 | Address: Flat No C S -14, C-Floor,Ansal Plaza, Vaishali ,Ghaziabad,Uttar Pradesh ,201010<br>Email: <a href="mailto:dnanda.cma@gmail.com">dnanda.cma@gmail.com</a>       |
| 10.     | Address and e-mail to be used for correspondence with the liquidator               | Address: Flat No C S -14, C-Floor,Ansal Plaza, Vaishali ,Ghaziabad,Uttar Pradesh ,201010<br>Email: <a href="mailto:liquidatorril@gmail.com">liquidatorril@gmail.com</a> |
| 11.     | Last date for submission of claims                                                 | 25/09/2020                                                                                                                                                              |

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench has ordered the commencement of liquidation of the Rathi Ispat Limited on **26/08/2020**.

The stakeholders of **Rathi Ispat Limited** are hereby called upon to submit their claims with proof on or before **25/09/2020**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Debashis Nanda  
IBBI/IPA-003/IP-N00040/2017-18/10316  
CS-14 Ansal Plaza, Vaishali, Gaziabad, 201010  
Liquidator  
Rathi Ispat Limited

Date: 30.08.2020  
Place: New Delhi